

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4762/2025 BLAPL/1787/2025	RAJENDRA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /292 /2024 J.M.F.C.,JATNI(Khordha ) GR/0000519/2024
2	D-BLAPL/4765/2025 BLAPL/1788/2025	SATYAJIT BHOI @ GUDU BHOI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	JAGATSINGPUR /1209 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000130/2024
3	D-BLAPL/4643/2025 BLAPL/1789/2025	BALMIKI MOHANTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BANAPUR P.S. /418 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000629/2024
4	D-BLAPL/4766/2025 BLAPL/1790/2025	RAJANIKANTA BEHERA @ GOPI @ RAJANIKAT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MADHUPATNA /307 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000210/2024
5	D-BLAPL/4770/2025 BLAPL/1791/2025	RESHMAKHATUN@RESHMKHATUN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /7 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh Spl/0000002/2025
6	D-BLAPL/4533/2025 BLAPL/1792/2025	SUMANTA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	SAMBALPUR SADAR /83 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000288/2024
7	D-BLAPL/4716/2025 BLAPL/1793/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SSESSIONS JUDGE,KARANJIA(Ma Spl/0000003/2025
8	D-BLAPL/4796/2025 BLAPL/1794/2025	NRUSINGHA MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000005/2025
9	D-BLAPL/1642/2025 BLAPL/1795/2025	KSYAMA SAGAR TANDI @ PAHILMAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	LATHOR /171 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000027/2024
10	D-BLAPL/2990/2025 BLAPL/1796/2025	MANAS@RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHAMPUA /12 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000005/2025
11	D-BLAPL/3642/2025 BLAPL/1797/2025	SATYANARAYAN BEHERA VS STATE OF ODISHA	SOMA PATNAIK VS	TIKAYATPALI /87 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0001087/2024

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12	D-BLAPL/3784/2025 BLAPL/1798/2025	SHIV SANKAR PRASAD VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /11 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000004/2025
13	D-BLAPL/4715/2025 BLAPL/1799/2025	PRASANTA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /254 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000107/2024
14	D-BLAPL/4727/2025 BLAPL/1800/2025	DILLIP NAYAK@DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ATHAMALLIK /267 /2024 S.D.J.M.,ATHMALLIK(Anugul ) GR/0001048/2024
15	D-BLAPL/4379/2025 BLAPL/1801/2025	ASHOK KUMAR PANIGRAHI @ ASHOK KU PANIGRAHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000152/2024
16	D-BLAPL/4829/2025 BLAPL/1802/2025	DUSIL SINKU VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TELKOI /27 /2020 J.M.F.C.,TELKOI(Kendujhar) GR/0000279/2020
17	D-BLAPL/4863/2025 BLAPL/1803/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-3 /179 /2024 J.M.F.C.,ROURKELA(Sundargarh) GR/0002496/2024
18	D-BLAPL/4864/2025 BLAPL/1804/2025	RAMAKANTA MUKHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BONTH /132 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001927/2024
19	D-BLAPL/4812/2025 BLAPL/1805/2025	HAMID SHA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	NIALI /28 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000008/2023
20	D-BLAPL/4872/2025 BLAPL/1806/2025	RAJESH KUMAR NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAYAPALLI P.S. /670 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001353/2024
21	D-BLAPL/3398/2025 BLAPL/1807/2025	SIMON HIAL VS STATE OF ODISHA	PVS NANAJI ACHARYA VS	KORAPUT TOWN /297 /2024 SPECIAL JUDGE (POCSO), JEYPORE(Ko TR/0000002/2025
22	D-BLAPL/4397/2025 BLAPL/1808/2025	TUKUNA @ SUSANTA SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /434 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002741/2024
23	D-BLAPL/4136/2025	SIBAPRASAD BARIK	AMIT KUMAR SAA	KHAPRAKHOL /2 /2024

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	BLAPL/1809/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000015/2024
24	D-BLAPL/4822/2025 BLAPL/1810/2025	SANTOSH KUMAR PADHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /19 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000029/2025
25	D-BLAPL/4135/2025 BLAPL/1811/2025	BYASADEV @ PANCHU MAHAKUR VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /145 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000103/2024
26	D-BLAPL/4823/2025 BLAPL/1812/2025	BANAMALI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /154 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000063/2024
27	D-BLAPL/4827/2025 BLAPL/1813/2025	RAJA MISHRA VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /261 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001222/2024
28	D-BLAPL/4760/2025 BLAPL/1814/2025	SONU @ RAHUL NAYAK VS STATE OF ODISHA	SONALI ROUT VS	Maitri Vihar PS /564 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002254/2024
29	D-BLAPL/4405/2025 BLAPL/1815/2025	ROHITA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUREIKELA /42 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000031/2023
30	D-BLAPL/4810/2025 BLAPL/1816/2025	BABULA SABAR VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	SPECIAL CRIME UNIT /9 /2024 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000425/2024
31	D-BLAPL/4701/2025 BLAPL/1817/2025	RAJENDRA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESIONS JUDGE,KARANJIA(Ma Spl/0000003/2025
32	D-BLAPL/3998/2025 BLAPL/1818/2025	KARTIKA PARIDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
33	D-BLAPL/4698/2025 BLAPL/1819/2025	BAPUJI KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESIONS JUDGE,KARANJIA(Ma Spl/0000003/2025
34	D-BLAPL/4759/2025 BLAPL/1820/2025	CHANDAN MALLICK @ CHANDU @ NANA VS	SONALI ROUT VS	Maitri Vihar PS /564 /2024 S.D.J.M.,BHUBANESWAR(Khordha )

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35	D-BLAPL/4571/2025 BLAPL/1821/2025	STATE OF ODISHA NITIN KUMAR VS	NITYANANDA MOHAPATRA VS	CT/0002254/2024 // SPL.JUDGE SAMBALPUR(Sambalpur)
36	D-BLAPL/4843/2025 BLAPL/1822/2025	STATE OF ODISHA GANESWAR SETHI VS	APARESH BHOI VS	TR/0000145/2024 AUL /688 /2024 J.M.F.C,AUL(Kendrapara )
37	D-BLAPL/4793/2025 BLAPL/1823/2025	STATE OF ODISHA FAZAL ALLI @ FAYAZ HUSSAIN VS	GOREKHNATH DAS VS	GR/0001103/2024 KHARABEL NAGAR P.S. /121 /2024 S.D.J.M.,BHUBANESWAR(Khordha )
38	D-BLAPL/4874/2025 BLAPL/1824/2025	STATE OF ODISHA MOHAN CHARAN SAHANI @ MOHANI VS	SAMARESH PATTNAIK VS	CT/0000418/2024 KUJANGA /440 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagatsi)
39	D-BLAPL/4800/2025 BLAPL/1825/2025	STATE OF ODISHA GURU CHAND MANDAL VS	JUGALA KISHORE PANDA VS	CT/0000032/2024 PODIA PS /10 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
40	D-BLAPL/4877/2025 BLAPL/1826/2025	STATE OF ODISHA DASARATHI DAS VS	RAJENDRA NARAYAN ROUT VS	Spl/0000022/2025 GOLANTHARA (BERHAMPUR) /265 /2023 ASST.SESSIONS JUDGE,GANJAM AT BERHAMPUR
41	D-BLAPL/4768/2025 BLAPL/1827/2025	STATE OF ODISHA SUNIL NAYAK VS	BIBHU PRASAD CHHUALSINGH VS	ST/0000367/2024 TUMUDIBANDHA /8 /2025 JMFC, TUMUDIBANDHA(Kandhamal)
42	D-BLAPL/4586/2025 BLAPL/1828/2025	STATE OF ODISHA PRAHALADA @ SANTOSH MAHARANA VS	SANJIB KUMAR BHANJADEO VS	CT/0000018/2025 PURUSHOTTAMPUR /172 /2022 A.D.J.,CHATRAPUR(Ganjam)
43	D-BLAPL/4083/2025 BLAPL/1829/2025	STATE OF ODISHA MUZABAAN WAHID SHAIKH @ MOZBAN VS	S.S.RAY (2) VS	ST/0000009/2023 R.UDAYAGIRI /5 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
44	D-BLAPL/3828/2025 BLAPL/1830/2025	STATE OF ODISHA BAKULA BEHERA VS	AMLAN SHAKTI PAUL VS	Spl/0000010/2025 BHADRAK RURAL /210 /2017 A.D.J.,BHADRAK(Bhadrak )
45	D-BLAPL/4945/2025 BLAPL/1831/2025	STATE OF ODISHA PRADEEP KUMAR NAIK @ PABITRA NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	ST/0000165/2017 KASHIPUR /260 /2024 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000784/2024

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46	D-BLAPL/4803/2025 BLAPL/1832/2025	HEMADHAR MURIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /105 /2022 DISTRICT AND SESSIONS JUDGE,NAWA TR/0000031/2022
47	D-BLAPL/4805/2025 BLAPL/1833/2025	MANOJ KUMAR DASH VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar 2(A)CC/0000003/2025
48	D-BLAPL/4809/2025 BLAPL/1834/2025	RAJIB MEHER VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh ) Spl/0000049/2024
49	D-BLAPL/4875/2025 BLAPL/1835/2025	MITHILESH KUMAR @ MITHILESH GUPTA VS STATE OF ODISHA	DEVASHIS PANDA VS	ANGUL SADAR PS /520 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001431/2024
50	D-BLAPL/4678/2025 BLAPL/1836/2025	MAYADHAR BEHERA VS STATE OF ODISHA	DEBASISH PATNAIK VS	BAIDYANATHPUR /403 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001795/2024
51	D-BLAPL/4865/2025 BLAPL/1837/2025	MD. NASIM VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /7 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh Spl/0000002/2025
52	D-CMAPL/5555/2025 CMAPL/63/2025	PRASANTA KUMAR CHOUDHURY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	/ / ( / /
53	D-CMP/4520/2025 CMP/231/2025	ABANTI KUMARI MOHAPATRA VS SWAPNARANI JEMS	AJIT KU. TRIPATHY VS	/ / 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0001260/2016
54	D-CMP/5873/2025 CMP/232/2025	NALINIKANT PARIDA VS SUSHANTA PARIDA	SIDHARTHA MISHRA 1 VS	/ / CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CS/0000085/2025
55	D-CMP/5995/2025 CMP/233/2025	NIRANJAN PADHI VS GAURANGA CHARANA PADHI	NIRANJAN LENKA VS	/ / CIVIL JUDGE (S.D), PIPILI(Puri) IA/0000009/2025
56	D-CMP/5293/2025 CMP/234/2025	BARATAM VIJAYA KUMAR @ B.V.KUMAR VS VIGNARAJSHREE DEVELOPERS PVT. LTD., GANJAM	DIBYAJYOTI SAHOO VS	/ / CIVIL JUDGE (SD),BERHAMPUR(Ganjam IA/0000104/2023
57	D-CMP/5267/2025	SHANTI JENA	AMIT PRASAD BOSE	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/235/2025	VS RABISANKAR PATRA	VS	CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000564/2021
58	D-CMP/6010/2025 CMP/236/2025	KANSALA BAGHA VS PARBATI KISAN	TUSAR KUMAR MISHRA VS	// A.D.J.,KUCHINDA(Sambalpur) Fao/0000004/2022
59	D-CMP/5366/2025 CMP/237/2025	BIBEKANANDA PRADHAN VS PARSURAM PRADHAN	SUSANTA KUMAR MISHRA VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYAGIRI CS/0000052/2023
60	D-CMP/5419/2025 CMP/238/2025	SK NEYAJUDDIN VS SK LAIKUDDIN	PRATIK DASH VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000383/2015
61	D-CMP/5977/2025 CMP/239/2025	MANJEET SINGH CHHABRA VS SULOCHANA PATRA	DINESH KUMAR PANDA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000126/2008
62	D-CONTC/5792/2025 CONTC/782/2025	BIJAY KUMAR SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// () //
63	D-CONTC/5799/2025 CONTC/783/2025	PITABAS RATHA VS ANYA DAS,COLLECTOR-CUM- C.E.O, ZILLA PARISAD, SUBARNAPUR	ADV. VS	// () //
64	D-CONTC/5818/2025 CONTC/784/2025	ABHIMANYU RAYAGURU VS SHALINI PANDIT, I.A.S.	ADV VS	// () //
65	D-CONTC/5678/2025 CONTC/785/2025	MOUMITRA MITRA VS PRITIPARNA MISHRA, TAHASILDAR, JATANI	RANJAN KUMAR ROUT VS	// () //
66	D-CONTC/5966/2025 CONTC/786/2025	BASANTI DEI VS SUKANTA KUMAR JENA,OES-II	ADV. VS	// () //
67	D-CONTC/5495/2025 CONTC/787/2025	SUNENA PRASAD SHARMA VS SURESH PANT, M.D, ORISSA FOREST DEVELOPMENT CO. LTD	ADV VS	// () //
68	D-CONTC/6030/2025 CONTC/788/2025	BHAGIRATHI JENA VS	ADV. VS	// ()

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69	D-CONTC/6038/2025 CONTC/789/2025	JYOTIMAYA BEHERA, SUPDT. ENGNR. HIRAKUD DAM CIRCLE,SAMBALPUR SK.SAMSUDDIN VS	ADV. VS	// // ()
70	D-CONTC/6013/2025 CONTC/790/2025	JYOTIMOY BEHERA,SUPDT. ENGNR. HIRAKUD DAM CIRCLE, SAMBALPUR NIRMAL CHANDRA MOHAPATRA VS	ADV. VS	// // ()
71	D-CONTC/6019/2025 CONTC/791/2025	PRATHAMESH ARABINDA RAJASHIRKE,IAS ABDUL RAHAMAN KHAN VS	ADV. VS	// // ()
72	D-CONTC/5952/2025 CONTC/792/2025	SANJEEB KUMAR MISHRA, SECY., ODISHA MODEL TRIBAL EDU. SOCIETY CHANDAN NIKHANDIA VS	ADV. VS	// // ()
73	D-CONTC/5965/2025 CONTC/793/2025	GIRISH S.N.,IAS HARIPRIYA MAJHI VS	ADV. VS	// // ()
74	D-CONTC/6056/2025 CONTC/794/2025	KARUNAKAR BHOI,D.E.O, NUAPADA PRAKASH CHANDRA ROURTRAY VS	ADV. VS	// // ()
75	D-CONTC/6068/2025 CONTC/795/2025	CHANCHAL RANA,COLLECTOR-CUM-D.M,KHURDA AJAYA KUMAR SAHOO VS	PAMI RATH (SR.ADV.) VS	// // ()
76	D-CONTC/5984/2025 CONTC/796/2025	ARAVIND AGARWAL,IAS SASANKA SHEKHAR SAHU VS	ADV. VS	// // ()
77	D-CONTC/6024/2025 CONTC/797/2025	RAJESH PRABHAKAR PATIL,COMMNR., B.M.C SARADA PRASANA PATTANAİK VS	ADV. VS	// // ()
78	D-CONTC/6058/2025 CONTC/798/2025	SANJEEB KUMAR MISHRA,SECY.,OMTES,BBSR DHIREN ROY VS	ADV. VS	// // ()
79	D-CONTC/6078/2025 CONTC/799/2025	SHALINI PANDIT, IAS KESHAB KISHOR NAYAK VS USHARANI DAS, ADDL SECY, DEPT. OF FOREST, ENVIRONMENT AND CLIMATE CHANGE	RAJESH RANJAN SAHOO VS	// // () //

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80	D-CONTC/6151/2025 CONTC/800/2025	SAMARA MURMU VS BISWANATH TARAII,D.E.O,KHORDHA	GOPINATH SETHI VS	// 0 //
81	D-CONTC/6546/2025 CONTC/801/2025	KUMARPUR SASAN JUBA GOSTI KENDRA VS KHETRAMOHAN SWAIN,TAHASILDAR,ATHAGARH	LALIT KUMAR MAHARANA VS	// 0 //
82	D-CONTC/4401/2025 CONTC/802/2025	BINODA KUMAR NANDA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
83	D-CONTC/4614/2025 CONTC/803/2025	KUBERA MAHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/5521/2025 CONTC/804/2025	SAMARENDRA KUMAR BARIK VS NIRANJAN DHAL,E.O,NAC,KHANDAPARA,NAYAGARH	ADV. VS	// 0 //
85	D-CONTC/5997/2025 CONTC/805/2025	SITA MUNDA VS VISHAL DEB,IAS	ADV. VS	// 0 //
86	D-CONTC/6164/2025 CONTC/806/2025	RASMITA MOHAPATRA VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// 0 //
87	D-CONTC/5733/2025 CONTC/807/2025	UMAKANTA SAHOO VS ARINDAM DAKUA,IAS	GOBINDA CHANDRA DAS VS	// 0 //
88	D-CONTC/6156/2025 CONTC/808/2025	TULASI BHOI VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// 0 //
89	D-CONTC/6159/2025 CONTC/809/2025	JUGAL PRADHAN VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD,BOUDH	ADV. VS	// 0 //
90	D-CONTC/6160/2025 CONTC/810/2025	SHARMA KUMBHAR VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// 0 //
91	D-CONTC/6161/2025	KUMUDINI BASTIA	ADV.	//

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	CONTC/811/2025	VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	VS	() //
92	D-CONTC/6163/2025 CONTC/812/2025	NALINI BISWAL VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// () //
93	D-CONTC/6165/2025 CONTC/813/2025	SUJATA SAHU VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// () //
94	D-CONTC/6166/2025 CONTC/814/2025	TARANISEN MENDILI VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// () //
95	D-CRLA/2401/2025 CRLA/219/2025	SITA SING@DULI@DULA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	NILGIRI /18 /2023 DISTRICT & SESSIONS JUDGE, BALASOR ST/0000284/2023
96	D-CRLA/3355/2025 CRLA/220/2025	KAMAL CHARAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /115 /2013 SPECIAL JUDGE (POCSO), NAYAGARH ST/0000060/2018
97	D-CRLA/4284/2025 CRLA/221/2025	PRADIPTA KUMAR PARIJA VS STATE OF ODISHA(VIG.)	DEEPAK RANJAN PARIDA VS	VIGILANCE PS (BERHAMPUR) /32 /2004 SPECIAL JUDGE (VIG), BERHAMPUR(Ga TR/0000044/2006
98	D-CRLA/4555/2025 CRLA/222/2025	SARAT CHANDRA MALIK VS STATE OF ODISHA	SUBRATA PANDA VS	SORO /335 /2019 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000002/2021
99	D-CRLA/4637/2025 CRLA/223/2025	MADAN JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	SOSO /32 /2023 A.D.J., ANANDAPUR(Kendujhar) ST/0000027/2023
100	D-CRLA/4647/2025 CRLA/224/2025	DHARMANANDA BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PIPLI /175 /2017 2ND A.D.J., PURI(Puri) ST/0000009/2018
101	D-CRLA/4898/2025 CRLA/225/2025	RABINDRANATH TRIPATHY VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	CUTTACK VIGILANCE /49 /2009 SPECIAL JUDGE(VIGILANCE), ANGUL(A TR/0000047/2011
102	D-CRLLP/39419/2024 CRLLP/9/2025	STATE OF ODISHA VS	SARAT CH. PRADHAN ,A.S.C VS	POLASARA PS /185 /2017 AD-HOC A.D.J.(FTSC), BERHAMPUR(Gar

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103	D-CRLMC/3997/2025 CRLMC/666/2025	MADHABA CHANDRA GOUDA JAGAT MOHAN MOHANTY VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	Spl/0000018/2018 BHUBANESWAR VIGILANCE /45 /2017 SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) TR/0000008/2021
104	D-CRLMC/4011/2025 CRLMC/667/2025	SILLA DAVID NAYAK VS STATE OF ODISHA	MANORANJAN MISHRA VS	LALBAG /53 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0000228/2021
105	D-CRLMC/4043/2025 CRLMC/668/2025	ARTEE TRADER, SUNDARGARH VS ASHOKA ISPAT UDYOG, SUNDARGARH	PABITRA KUMAR NAYAK VS	//0 J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000294/2016
106	D-CRLMC/4158/2025 CRLMC/669/2025	SUDARSHAN BHOI @ MUNU BHOI VS STATE OF ODISHA	UMESH KUMAR LENKA VS	GOBINDAPUR /19 /2018 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000285/2018
107	D-CRLMC/4186/2025 CRLMC/670/2025	PRAMOD KUMAR GURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /14 /2005 A.D.J.,KODALA(Ganjam) ST/0000014/2020
108	D-CRLMC/4346/2025 CRLMC/671/2025	DR. MANOJ KUMAR JENA VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	JEYPORE SADAR /24 /2020 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000093/2020
109	D-CRLMC/4463/2025 CRLMC/672/2025	SUBHRA SUBHADARSHINI SAMAL VS SURESH KUMAR DASH	SUVASHISH PATTANAIK VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0003748/2021
110	D-CRLMC/4466/2025 CRLMC/673/2025	SUBHRA SUBHADARSHINI SAMAL VS SURESH KUMAR DASH	SUVASHISH PATTANAIK VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0003750/2021
111	D-CRLMC/4473/2025 CRLMC/674/2025	SUBHRA SUBHADARSHINI SAMAL VS SURESH KUMAR DASH	SUVASHISH PATTANAIK VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0003752/2021
112	D-CRLMC/4595/2025 CRLMC/675/2025	SUMIT KUMAR RAI@SUMIT KUMAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /14 /2012 ASST. SESSIONS JUDGE,ROURKELA(Sundargarh) ST/0000073/2012
113	D-CRLMC/4642/2025 CRLMC/676/2025	NIRAKAR PALLAI @ POLEI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /229 /2021 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CT/0000096/2023

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114	D-CRLMC/4649/2025 CRLMC/677/2025	RAJESH BHARDWAJ VS STATE OF ODISHA	TRILOCHAN NANDA VS	LEPHRIPADA /231 /2023 ASST. SESSIONS JUDGE(WC),SUNDAR GR/0001210/2023
115	D-CRLMC/4375/2025 CRLMC/678/2025	BABA RAO MINIAKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SESHKHAL /24 /2020 A.D.J.,RAYAGADA(Rayagada ) CT/0000033/2020
116	D-CRLMC/4702/2025 CRLMC/679/2025	A .CHANDRA SEKHAR @ CHINU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /25 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2025
117	D-CRLMC/4380/2025 CRLMC/680/2025	ARAKHITA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SALIPUR /194 /2008 J.M.F.C.,SALIPUR(Cuttack) GR/0000322/2008
118	D-CRLMC/4703/2025 CRLMC/681/2025	CHITTA RANJAN SAHOO@TAINI VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /296 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001199/2022
119	D-CRLMC/4436/2025 CRLMC/682/2025	MOHAN KUMAR DURIT VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	ATTABIRA /355 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000043/2024
120	D-CRLMC/4453/2025 CRLMC/683/2025	SUBHRA SUBHADARSHINI SAMAL VS SURESH KUMAR DASH	SUVASHISH PATTANAIK VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0003751/2021
121	D-CRLMC/4477/2025 CRLMC/684/2025	SYED ESRAT ALLI@SYED ISRAT ALLI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SURADA /120 /2014 A.D.J.,BHANJANAGAR(Ganjam) ST/0000108/2018
122	D-CRLMC/4736/2025 CRLMC/685/2025	SUNIL PATEL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /57 /2011 J.M.F.C,HEMGIR(Sundargarh) GR/0000344/2011
123	D-CRLMC/4737/2025 CRLMC/686/2025	PRAMOD KUMAR NAYAK VS NANDAKISHORE BALA	SUKANTA KUMAR NAYAK (2) VS	//0 J.M.F.C,CHANDABALI(Bhadrak ) ICC/0000034/2023
124	D-CRLMC/4482/2025 CRLMC/687/2025	ABHISEK MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /144 /2010 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000556/2010
125	D-CRLMC/4575/2025	HRUSI@HRUSIKESH GHIVELA	SUBRAT KUMAR DAS	KANTABANJI /307 /2021

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	CRLMC/688/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KANTABANJI(Balangir) GR/0000629/2021
126	D-CRLMC/4746/2025 CRLMC/689/2025	VELISETI BENU @ V. VENU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MALKANGIRI /401 /2020 S.D.J.M.,MALKANGIRI(Malkangiri ) ICC/0000020/2020
127	D-CRLMP/4168/2025 CRLMP/218/2025	MD. SUHEL VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	PLANTSITE /919 /2024 ( //
128	D-CRLMP/4395/2025 CRLMP/219/2025	SUNIL KUMAR NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 ( //
129	D-CRLMP/4602/2025 CRLMP/220/2025	LOPAMUDRA PARIDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 ( //
130	D-CRLMP/3974/2025 CRLMP/221/2025	BINESH KUMAR SAMAL @ BIENS SAMAL VS STATE OF ODISHA	DEVAPUTRA DIVYA JEEVAN MISHRA VS	AUL /370 /2023 ( //
131	D-CRLMP/4013/2025 CRLMP/222/2025	UGRASEN PARIDA VS STATE OF ODISHA	AKHAND VS	/ /0 ( //
132	D-CRLMP/4090/2025 CRLMP/223/2025	RASMITA PATRA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	/ /0 ( //
133	D-CRLMP/4409/2025 CRLMP/224/2025	RATIKANTA PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ( //
134	D-CRLMP/4672/2025 CRLMP/225/2025	AMULYA SETHI VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	RAJNAGAR /645 /2023 ( //
135	D-CRLMP/4412/2025 CRLMP/226/2025	INDIRA DUTT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADAGODA P.S. /620 /2024 ( //
136	D-CRLMP/4696/2025 CRLMP/227/2025	DIPTI RANJAN MAHAPATRA VS	BHOJARAJ SETH VS	/ /0 (

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137	D-CRLREV/3378/2025 CRLREV/72/2025	STATE OF ODISHA KHAGESWAR DAS@KHAGESWAR BHAGABAT DAS VS BIJAYALAXMI DAS	PRADEEP KUMAR DAS VS	// //0 A.D.J.,BHADRAK(Bhadrak ) CRA/0000069/2017
138	D-CRLREV/4278/2025 CRLREV/73/2025	CHARANJEET SINGH@CHARANJEET SINGH VS RIMMI SINGH KAUR BHAGAL	TUSAR KUMAR MISHRA VS	//0 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000042/2022
139	D-CRLREV/4335/2025 CRLREV/74/2025	RABISHANKAR GIRI VS SOUDAMINI GIRI	DEBABRATA RATH VS	//0 A.D.J.,PADAMPUR(Bargarh ) CRA/0000004/2024
140	D-CRLREV/4894/2025 CRLREV/75/2025	K.CHANDRASEKHAR@KUPPUSWAMI CHANDRASEKHAR VS CENTRAL BUREAU OF INVESTIGATION	ARUN KUMAR ACHARYA VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha) CRMC/0000120/2025
141	D-FAO/6016/2025 FAO/71/2025	MANAGER, LEGAL,(T.P.HUB), THE NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK	SUBAL KUMAR GHOSE VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000295/2020
142	D-FAO/6155/2025 FAO/72/2025	SAMAPTIKA NAYAK GOURA SHANKAR DAS VS	SUSHANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000160/2015
143	D-LAA/5650/2025 LAA/3/2025	STATE OF ODISHA SAROJ BEHERA VS	SUDHIR CHANDRA MOHANTY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) LA/0000025/2001
144	D-LAA/2149/2025 LAA/4/2025	STATE OF ODISHA BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION),EAST COAST RAILWAY,BBSR	SOUMYA JYOTI BISWAL VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghpur) LA/0000264/2016
145	D-MACA/1421/2025 MACA/213/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS KAMALESH NAYAK	PRAMOD KUMAR TRIPATHY VS	// II MACT,CUTTACK(Cuttack) Mac/0000278/2015
146	D-MACA/4806/2025 MACA/214/2025	NABINA BHATRA VS VIJAY GUPTA	DHANANJAYA MUND VS	// DISTRICT AND SESSIONS JUDGE,NAWAPADA Mac/0000002/2022
147	D-MACA/1834/2025 MACA/215/2025	NATIONAL INSURANCE COMPANY LTD.,KORAPUT VS GULAPI DISARI	SUBRAT SATPATHY VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000002/2021

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148	D-MACA/5866/2025 MACA/216/2025	NATIONAL INSURANCE COMPANY LTD., SAMBALPUR VS NIRAKAR HIAL	SABITA RANJAN PATTNAIK VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000013/2014
149	D-MACA/6005/2025 MACA/217/2025	B.SABITRI@B.SABITRI PATRA VS SABITA BINDHANI	HARIPAD MOHANTY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000180/2021
150	D-MACA/6247/2025 MACA/218/2025	H.D.F.C. ERGO GENERAL INSURANCE CO. LTD., KHORDA VS JALANDHAR PADHAN	GIRIJA PRASAD DUTTA VS	// 2ND ADDL.DIST.JUDGE, BALANGIR(Bal) Mac/0000043/2024
151	D-MACA/6347/2025 MACA/219/2025	KABITA PRADHAN VS JANA MOHAN MOHANTY	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000291/2020
152	D-MATA/3358/2025 MATA/73/2025	AMARENDRA SABAT VS RANJITA SABAT	SUJATA JENA VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000447/2021
153	D-MATA/5986/2025 MATA/74/2025	RANJAN KUMAR SUBUDHI VS KABERI RAY	SAILABALA JENA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000254/2021
154	D-MATA/872/2025 MATA/75/2025	APARAJITA DEEP MANNA VS DIP SHANKAR MANNA	BIBHU PRASAD MOHANTY VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000386/2016
155	D-RSA/4725/2025 RSA/86/2025	BIRANCHI KHUMRI @ KHUMURI VS STATE OF ODISHA	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000002/2023
156	D-RSA/5561/2025 RSA/87/2025	UNION OF INDIA VS IDCOL CEMENT LTD., BARGARH	BIBHUTI BHUSAN MISHRA VS	// A.D.J.,BARGARH(Bargarh ) RFA/0000038/2022
157	D-RSA/4134/2025 RSA/88/2025	SAILA MAHARANA VS BHAGIRATHI MAHARANA	PRASANTA KUMAR KHUNTIA VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J RFA/0000049/2018
158	D-RSA/4740/2025 RSA/89/2025	BILCHEN TOPPO@ BIRCHAN TOPPO VS CHRISTOCHIT XESS	UMA CHARAN MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000008/2018
159	D-RSA/5192/2025	SANJAY KUMAR SA	ANUPAM RATH	//

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	RSA/90/2025	VS BRANCH MANAGER, STATE BANK OF INDIA ,BALASORE	VS	3RD ADDL DISTRICT JUDGE, BALASORE RFA/0000086/2019
160	D-RVWPET/4660/2025 RVWPET/45/2025	GEETAMANI SOREN @ MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
161	D-RVWPET/5738/2025 RVWPET/46/2025	RABINDRANATH SWAIN VS STATE OF ODISHA	ADV. VS	// ()
162	D-RVWPET/4972/2025 RVWPET/47/2025	JAGANNATH DIXIT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
163	D-RVWPET/6344/2025 RVWPET/48/2025	RITANJALI SURUJAL VS STATE OF ODISHA	RAJJEET ROY VS	// ()
164	D-TRP(C)/5666/2025 TRP(C)/40/2025	JITENDRA KUMAR DAS VS PALLABI BISWAL	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000761/2024
165	D-TRP(C)/5971/2025 TRP(C)/41/2025	SUBHASHREE PRIYADARSHINI VS TAPASA RANJAN BEHERA	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000158/2024
166	D-TRPCRL/4277/2025 TRPCRL/15/2025	JITENDRA KUMAR DAS VS PALLABI BISWAL	PRAVASH CHANDRA JENA VS	//0 S.D.J.M.,BALASORE(Baleshwar) DV M.C./0000214/2024
167	D-WA/4125/2025 WA/433/2025	KAUSHALYA SHARMA VS CHIEF SECRETARY AND CHIEF DEVELOPMENT COMMISSIONER,G.A AND P.G DEPTT.	BHAKTISUDHA SAHOO VS	// ()
168	D-WA/6209/2025 WA/434/2025	STATE OF ODISHA VS AMIT BADI	SONAK MISHRA, A.S.C. VS	// ()
169	D-WA/6031/2025 WA/435/2025	STATE OF ODISHA VS PRADEEP KUMAR PARIDA	MANASH RANJAN MOHANTY, A.G.A. VS	// ()
170	D-WA/6142/2025 WA/436/2025	STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()

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171	D-WP(C)/6021/2025 WP(C)/4841/2025	SUDAM CHARAN SENAPATI MANJULA RATH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// // 0 //
172	D-WP(C)/6104/2025 WP(C)/4842/2025	NILAMADHAB DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
173	D-WP(C)/5923/2025 WP(C)/4843/2025	DAITARI JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
174	D-WP(C)/6146/2025 WP(C)/4844/2025	PABITRA KUMAR ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
175	D-WP(C)/6022/2025 WP(C)/4845/2025	PRIYADARSHINI MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
176	D-WP(C)/6102/2025 WP(C)/4846/2025	GYANENDRA PRASAD ROUT VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
177	D-WP(C)/6222/2025 WP(C)/4847/2025	JAYARAM PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
178	D-WP(C)/6149/2025 WP(C)/4848/2025	SAROJ KUMAR GARANAYAK VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
179	D-WP(C)/6225/2025 WP(C)/4849/2025	KHULANA NAIK @ MAJHI VS CEO, TPCODL, CORPORATE OFFICE, BHUBANESWAR	SURESH CHANDRA DASH VS	// 0 //
180	D-WP(C)/6023/2025 WP(C)/4850/2025	SOUMYA RANJAN RATH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
181	D-WP(C)/5968/2025 WP(C)/4851/2025	B.KALABATI PATRA VS STATE TRANSPORT AUTHORITY ODISHA, CUTTACK	DEBASIS MOHAPATRA VS	// 0 //

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182	D-WP(C)/6168/2025 WP(C)/4852/2025	RAMESH CHANDRA BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
183	D-WP(C)/6226/2025 WP(C)/4853/2025	SATYANANDA MOHAPATRA VS PRESIDENT SIKSHA O ANUSANDHAN(SOA), BBSR	ALOK KUMAR PANDA VS	// 0 //
184	D-WP(C)/6224/2025 WP(C)/4854/2025	BALA KRUSHNA PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
185	D-WP(C)/6243/2025 WP(C)/4855/2025	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
186	D-WP(C)/5972/2025 WP(C)/4856/2025	JANAKAR NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
187	D-WP(C)/6170/2025 WP(C)/4857/2025	CHAKRADHAR DAS VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
188	D-WP(C)/6263/2025 WP(C)/4858/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH., BHADRAK VS THE MANAGER (ELECTRICAL) CUM D.D.O, BNED, NESCO, BHADRAK	HEMANTA KUMAR MOHANTA VS	// 0 //
189	D-WP(C)/6271/2025 WP(C)/4859/2025	SUMAN BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/6171/2025 WP(C)/4860/2025	SESHADEV NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
191	D-WP(C)/5999/2025 WP(C)/4861/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
192	D-WP(C)/6278/2025 WP(C)/4862/2025	M/S. KETAN STORE, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
193	D-WP(C)/6299/2025	BIBHUTI BHUSAN PATTNAİK	KURESH PRASAD DASH	//

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	WP(C)/4863/2025	VS	VS	0
		DIRECTOR, HORTICULTURE, GOVT OF ODISHA		//
194	D-WP(C)/6048/2025	PUSPA MANJARI NAYAK	SANGRAM MISHRA	//
	WP(C)/4864/2025	VS	VS	0
		THE PRINCIPAL SECRETARY GOVT OF ODISHA		//
195	D-WP(C)/6067/2025	CHINMAYEE BARIK	PATANJALI TRIPATHY	//
	WP(C)/4865/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/6308/2025	ODISHA GRAMYA BANK , JUDUM BRANCH	HEMANTA KUMAR MOHANTA	//
	WP(C)/4866/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/6309/2025	ODISHA GRAMYA BANK, ANANDAPUR BRANCH., KEONJHAR	HEMANTA KUMAR MOHANTA	//
	WP(C)/4867/2025	VS	VS	0
		THE COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION, KHURDA		//
198	D-WP(C)/6371/2025	KESHAB SAHU	BRAJA MOHAN SARANGI	//
	WP(C)/4868/2025	VS	VS	0
		REGIONAL TRANSPORT OFFICER, KEONJHAR		//
199	D-WP(C)/6199/2025	GULAB CHANDRA SAHU	BISWAJIT PRADHAN	//
	WP(C)/4869/2025	VS	VS	0
		UNION OF INDIA		//
200	D-WP(C)/5859/2025	DWARIKANATH BAGHEL	SATYA RANJAN MULIA	//
	WP(C)/4870/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/6310/2025	ODISHA GRAMYA BANK, MANATRI BRANCH, MAYURBHANJ	HEMANTA KUMAR MOHANTA	//
	WP(C)/4871/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/6315/2025	ODISHA GRAMYA BANK , GOPINATHPUR BRANCH	HEMANTA KUMAR MOHANTA	//
	WP(C)/4872/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/6123/2025	SUJIT KUMAR BALABANTRAYA	ABINASH PATJOSHI	//
	WP(C)/4873/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/6372/2025	SABITA PANDA	BRAJA MOHAN SARANGI	//
	WP(C)/4874/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/6317/2025 WP(C)/4875/2025	REGIONAL TRANSPORT OFFICER, JAJPUR ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH, BHADRAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// // 0 //
206	D-WP(C)/6143/2025 WP(C)/4876/2025	SULOCHANA PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
207	D-WP(C)/6376/2025 WP(C)/4877/2025	BIJAYA MOHANTY VS REGIONAL TRANSPORT OFFICER, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
208	D-WP(C)/6150/2025 WP(C)/4878/2025	ASDAK ALAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
209	D-WP(C)/6075/2025 WP(C)/4879/2025	SANTOSH KUMAR HAZRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
210	D-WP(C)/5869/2025 WP(C)/4880/2025	KELILATA DAS VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
211	D-WP(C)/5787/2025 WP(C)/4881/2025	PAULINA LAKRA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
212	D-WP(C)/6154/2025 WP(C)/4882/2025	SUSILA DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
213	D-WP(C)/6318/2025 WP(C)/4883/2025	ODISHA GRAMYA BANK RAISUNGURA BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
214	D-WP(C)/6281/2025 WP(C)/4884/2025	AMAN PARICHHA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
215	D-WP(C)/6244/2025 WP(C)/4885/2025	RADHAKANTA PRADHAN VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //

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216	D-WP(C)/5828/2025 WP(C)/4886/2025	URMILA RAY VS COMMISSIONER-CUM-SECRETARY TO GOVERNMENT IN SCHOOL AND MASS EDUCATION DEPARTMENT	KUNAL KUMAR SWAIN VS	// 0 //
217	D-WP(C)/6262/2025 WP(C)/4887/2025	BIJAY KUMAR BALIARSINGH VS THE STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
218	D-WP(C)/6319/2025 WP(C)/4888/2025	ODISHA GRAMYA BANK, RUSIPADA BRANCH., PURI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
219	D-WP(C)/6306/2025 WP(C)/4889/2025	MUNA MANDAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
220	D-WP(C)/6334/2025 WP(C)/4890/2025	BODDAPATI RAMA VS JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE,GANJAM	ITISHREE TRIPATHY VS	// 0 //
221	D-WP(C)/6418/2025 WP(C)/4891/2025	BUCHI AMMA VS COLLECTOR, MALKANGIRI	BIJAY KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/5614/2025 WP(C)/4892/2025	ABHIMANYU PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
223	D-WP(C)/5832/2025 WP(C)/4893/2025	DROUPADI NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/6093/2025 WP(C)/4894/2025	DURYODHAN MUDULI VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
225	D-WP(C)/6425/2025 WP(C)/4895/2025	M. JAGANNATH PATRA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
226	D-WP(C)/6328/2025 WP(C)/4896/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH, BHADRAK VS THE DIRECTOR MUNICIPAL CORPORATION OF INDIA, BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //
227	D-WP(C)/6135/2025	KULAMANI SAHOO	KABIR KUMAR JENA	//

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	WP(C)/4897/2025	VS	VS	0
		COLLECTOR CUM DIST.MAGISTRATE JAJPUR		//
228	D-WP(C)/6065/2025	DHARMALAYA NAG	ABAKASH NANDA	//
	WP(C)/4898/2025	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/5835/2025	DAYANIDHI NAIK	KUNAL KUMAR SWAIN	//
	WP(C)/4899/2025	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/6329/2025	ODISHA GRAMYA BANK, ANANDAPUR BRANCH, KEONJHAR	HEMANTA KUMAR MOHANTA	//
	WP(C)/4900/2025	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/6148/2025	DURGA PRASAD MISHRA	BISWAJIT MOHAPATRA	//
	WP(C)/4901/2025	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/6095/2025	MAKARDHWAJ MAJHI	SANJIB KUMAR RATH	//
	WP(C)/4902/2025	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/6158/2025	REBATIKANTA BISOI	ARUN KUMAR PATRA	//
	WP(C)/4903/2025	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/5754/2025	LINGARAJ SETHI	BHOJARAJ SETHI	//
	WP(C)/4904/2025	VS	VS	0
		SUB-COLLECTOR, CUTTACK		//
235	D-WP(C)/5876/2025	KRUSHNA CHANDRA BARIK	SIDHESWAR MALLIK	//
	WP(C)/4905/2025	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/6096/2025	BINODINI SAHOO	GOPAL KRUSHNA NANDA	//
	WP(C)/4906/2025	VS	VS	0
		STATE OF ORISSA		//
237	D-WP(C)/5881/2025	BISHNUPRIYA MOHANTY	BIRAJA SANKAR MISHRA	//
	WP(C)/4907/2025	VS	VS	0
		PRASANTA KUMAR ACHARYA		//
238	D-WP(C)/6097/2025	SHIBA PRASAD SATAPATHY	SANJIB KUMAR RATH	//
	WP(C)/4908/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/5836/2025 WP(C)/4909/2025	STATE OF ODISHA MAA ADIMATA PITHA VS	RANJAN KUMAR NAYAK VS	// // 0
240	D-WP(C)/5878/2025 WP(C)/4910/2025	STATE OF ODISHA NRUSINGHA NARAYAN BHANJADEO VS	ABINASH ROUTRAY VS	// // 0
241	D-WP(C)/6188/2025 WP(C)/4911/2025	STATE OF ODISHA MANJULA SANDHA VS	SANJIB MOHANTY VS	// // 0
242	D-WP(C)/6113/2025 WP(C)/4912/2025	STATE OF ODISHA SANTILATA NAYAK VS	AKSHAYA KUMAR NAYAK VS	// // 0
243	D-WP(C)/6099/2025 WP(C)/4913/2025	STATE OF ODISHA RABINDRANATH PRADHAN VS	SANJIB KUMAR RATH VS	// // 0
244	D-WP(C)/53313/2024 WP(C)/4914/2025	STATE OF ODISHA KIRTI RANJAN BEHERA VS	RAMESH CH. BEHERA VS	// // 0
245	D-WP(C)/6115/2025 WP(C)/4915/2025	M.C.L., SAMBALPUR MADHABENDRA BEHERA VS	HEMANTA KUMAR MOHANTA VS	// // 0
246	D-WP(C)/6118/2025 WP(C)/4916/2025	REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK BENUDHAR SAHU VS	SANGRAM JENA VS	// // 0
247	D-WP(C)/6468/2025 WP(C)/4917/2025	STATE OF ODISHA SURESH CHANDRA NANDA VS	MANOJA KUMAR KHUNTIA VS	// // 0
248	D-WP(C)/5885/2025 WP(C)/4918/2025	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI SHANTI DEBI AGRAWAL VS	MANOJ KUMAR PATI (CAVEATOR) GHANASHYAM DASH VS	// // 0
249	D-WP(C)/6409/2025 WP(C)/4919/2025	STATE OF ODISHA SISIR KUMAR MISHRA VS	SITAKANTA HOTA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/6414/2025 WP(C)/4920/2025	PARLE BISCUITS PVT. LTD., MUMBAI VS FOOD SAFETY OFFICER, EAST COAST RAILWAY, KHORDHA	PAMI RATH VS	// 0 //
251	D-WP(C)/6126/2025 WP(C)/4921/2025	UPENDRA NATH DAS VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
252	D-WP(C)/6304/2025 WP(C)/4922/2025	BIJAYA KUMAR RAY VS STATE OF ODISHA	NARENDRA KUMAR DAS VS	// 0 //
253	D-WP(C)/6042/2025 WP(C)/4923/2025	MANJULA HIAL VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
254	D-WP(C)/6131/2025 WP(C)/4924/2025	SATYA RANJAN BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	D-WP(C)/6206/2025 WP(C)/4925/2025	ISHWAR ORAM VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
256	D-WP(C)/6431/2025 WP(C)/4926/2025	SUBASH CHANDRA NANDA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
257	D-WP(C)/6443/2025 WP(C)/4927/2025	AKHESWAR PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
258	D-WP(C)/6392/2025 WP(C)/4928/2025	KADAMBARI TRIPATHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
259	D-WP(C)/6325/2025 WP(C)/4929/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH, CUTTACK. VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
260	D-WP(C)/6121/2025 WP(C)/4930/2025	BRUNDABAN PODH VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/6464/2025	DEBASISH SAHOO	NIHAL RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4931/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5369/2025 WP(C)/4932/2025	KANTI BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
263	D-WP(C)/5834/2025 WP(C)/4933/2025	GOPINATH SATAPATHY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
264	D-WP(C)/1140/2025 WP(C)/4934/2025	SARFARAJ KHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
265	D-WP(C)/6157/2025 WP(C)/4935/2025	KISHORE KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
266	D-WP(C)/6326/2025 WP(C)/4936/2025	ODISHA GRAMYA BANK, BRAHMAGIRI BRANCH, PURI. VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
267	D-WP(C)/6193/2025 WP(C)/4937/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
268	D-WP(C)/6044/2025 WP(C)/4938/2025	SUPRAKASH KUJUR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
269	D-WP(C)/6497/2025 WP(C)/4939/2025	NIRUPAMA BHARASAGARIA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
270	D-WP(C)/2976/2025 WP(C)/4940/2025	BHASKAR MISALU VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
271	D-WP(C)/6124/2025 WP(C)/4941/2025	MANORAMA PANDA VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
272	D-WP(C)/4322/2025 WP(C)/4942/2025	DR.ARDHENDU SEKHAR BHOL VS	SUKANTA KUMAR NAYAK (2) VS	// 0

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273	D-WP(C)/6194/2025 WP(C)/4943/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	PRAVAT KUMAR NAYAK VS	// // 0
274	D-WP(C)/5553/2025 WP(C)/4944/2025	STATE OF ODISHA M/S B K TRADING CO., CUTTACK VS	DEBASISH HAZRA VS	// // 0
275	D-WP(C)/5422/2025 WP(C)/4945/2025	COMMISSIONER OF CT AND GST,CUTTACK UNION OF INDIA VS	DURGA PRASAD PATTNAIK VS	// // 0
276	D-WP(C)/6416/2025 WP(C)/4946/2025	ADITYA PRASAD PANDA PABITRA MOHAN SAHU VS	MANAS RANJAN BADAJENA VS	// // 0
277	D-WP(C)/6162/2025 WP(C)/4947/2025	STATE OF ODISHA BIBEKANANDA SWAIN VS	ARUN KUMAR PATRA VS	// // 0
278	D-WP(C)/6203/2025 WP(C)/4948/2025	STATE OF ODISHA PRAHALLAD CHANDRA SWAIN VS	SOUMYA RANJAN MOHANTY VS	// // 0
279	D-WP(C)/6362/2025 WP(C)/4949/2025	MINISTRY OF PORTS, SHIPPING AND WATERWAYS SANJEEB KUMAR SAHOO VS	ARUN KUMAR PATRA VS	// // 0
280	D-WP(C)/6261/2025 WP(C)/4950/2025	STATE OF ORISSA ODISHA GRAMYA BANK, ITAMATI BRANCH., NAYAGARH VS	HEMANTA KUMAR MOHANTA VS	// // 0
281	D-WP(C)/6391/2025 WP(C)/4951/2025	THE COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., ODISHA BIJAYA KUMAR BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
282	D-WP(C)/6238/2025 WP(C)/4952/2025	STATE OF ORISSA NARENDRA KUMAR KHUNTIA VS	MANOJA KUMAR KHUNTIA VS	// // 0
283	D-WP(C)/6565/2025 WP(C)/4953/2025	STATE OF ODISHA VKA VENTURES, SUNDARGARH VS	DEBASISH SAMAL VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/6323/2025 WP(C)/4954/2025	M/S. JBS ROYAL TOUCH INDIA PRIVATE LIMITED, BBSR VS CHIEF COMNR OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
285	D-WP(C)/6285/2025 WP(C)/4955/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH., CUTTACK VS THE SUPERINTENDENT OF POST OFFICES, CUTTACK SOUTH DIVISION, CUTTACK	HEMANTA KUMAR MOHANTA VS	// 0 //
286	D-WP(C)/6239/2025 WP(C)/4956/2025	NIBEDAN PANDA VS PRESIDENT SIKSHA O ANUSANDHAN (SOA), BBSR	ALOK KUMAR PANDA VS	// 0 //
287	D-WP(C)/5674/2025 WP(C)/4957/2025	ALL ORISSA JUDICIAL TYPISTS ASSOCIATION., CUTTACK VS THE REGISTRAR GENERAL, ORISSA HIGH COURT, CUTTACK	SUBHASHREE SEN VS	// 0 //
288	D-WP(C)/6463/2025 WP(C)/4958/2025	SURANJAN KUMAR SAMADAR VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
289	D-WP(C)/6324/2025 WP(C)/4959/2025	ODISHA GRAMYA BANK, JAGANNATHPUR (B) BRANCH., BHADRAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
290	D-WP(C)/66/2025 WP(C)/4960/2025	HARENDRA BISWAL VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
291	D-WP(C)/4738/2025 WP(C)/4961/2025	JAYANTI MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/6377/2025 WP(C)/4962/2025	SASMITA BEHERA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
293	D-WP(C)/4727/2025 WP(C)/4963/2025	URMILA SABAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
294	D-WP(C)/4721/2025 WP(C)/4964/2025	SAROJINI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
295	D-WP(C)/4801/2025	BANASMITA PATI	BYOMAKESH TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4965/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/5681/2025 WP(C)/4966/2025	RATNAKAR NAYAK VS STATE OF ODISHA.	BANSHIDHAR SATAPATHY VS	// 0 //
297	D-WP(C)/6576/2025 WP(C)/4967/2025	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
298	D-WP(C)/6083/2025 WP(C)/4968/2025	SRIDHARA SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
299	D-WP(C)/6494/2025 WP(C)/4969/2025	MURLIDHAR MISHRA VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD	PRASANTA KUMAR SATAPATHY VS	// 0 //
300	D-WP(C)/6458/2025 WP(C)/4970/2025	DINDAYAL SHAH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
301	D-WP(C)/6186/2025 WP(C)/4971/2025	THE VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR. VS ELETHERIUS KONGADI	SANJEEV UDGATA VS	// 0 //
302	D-WP(C)/4949/2025 WP(C)/4972/2025	KAMALINI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //
303	D-WP(C)/6184/2025 WP(C)/4973/2025	TAPASWINI JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
304	D-WP(C)/6441/2025 WP(C)/4974/2025	M/S SHREE SIRIDISAI GLOBAL LOGISTICS PVT. LTD., BBSR VS CHIEF COMNR OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
305	D-WP(C)/6349/2025 WP(C)/4975/2025	RUDRANI ENTMT SIBA SAKTI LOKANATYA, CUTTACK VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
306	D-WP(C)/5389/2025 WP(C)/4976/2025	AKSHAYA KUMAR GUIN VS	PABITRA KUMAR NAYAK VS	// 0

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307	D-WP(C)/6602/2025 WP(C)/4977/2025	STATE OF ODISHA M/S JINDAL STEEL AND POWER LTD., ANGUL VS EMPLOYEES PROVIDENT FUND ORGANISATION., KARNATAKA	ADITYA MISHRA VS	// // 0 //
308	D-WP(C)/5148/2025 WP(C)/4978/2025	SABITA BARIK VS STATE BANK OF INDIA, BADAMBADI BRANCH	GOPAL CHARAN MOHANTY VS	// 0 //
309	D-WP(C)/6187/2025 WP(C)/4979/2025	RAMBHA BHOI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
310	D-WP(C)/5330/2025 WP(C)/4980/2025	SURENDRA NATH SINGH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
311	D-WP(C)/5633/2025 WP(C)/4981/2025	RANJIT KUMAR PATTNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
312	D-WP(C)/6234/2025 WP(C)/4982/2025	THE MANAGER LEGAL , M/S SHRIRAM GENERAL INSURANCE CO LTD VS SRIMATI BASANTI MOHAPATRA	ADAM ALI KHAN VS	// 0 //
313	D-WP(C)/6367/2025 WP(C)/4983/2025	PRADEEP KUMAR BHOI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
314	D-WP(C)/6242/2025 WP(C)/4984/2025	SAMARJEET PATNAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
315	D-WP(C)/6424/2025 WP(C)/4985/2025	GOLAP SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
316	D-WP(C)/6430/2025 WP(C)/4986/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
317	D-WP(C)/6439/2025 WP(C)/4987/2025	RAMANUJA PRASAD NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/6440/2025 WP(C)/4988/2025	SUSANTA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// () //
319	D-WP(C)/6444/2025 WP(C)/4989/2025	MAMATA BALABANTARAY VS HOME (STATE)	SURYAKANTA PALAI VS	// () //
320	D-WP(C)/5833/2025 WP(C)/4990/2025	BIBHUDATTA MOHAPATRA VS THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BALASORE.	SATYA NARAYAN MISHRA 4 VS	// () //
321	D-WP(C)/6445/2025 WP(C)/4991/2025	PRASANNA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
322	D-WP(C)/6446/2025 WP(C)/4992/2025	SUBASH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
323	D-WPCRL/3943/2025 WPCRL/16/2025	SANJAY KUMAR ROUL @ SANJAY ROUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /55 /2024 () //
324	D-WPCRL/4742/2025 WPCRL/17/2025	ATIRAN BIBI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	INFOCITY PS /587 /2024 () //
325	D-ABLAPL/4752/2025 ABLAPL/1820/2025	MAHESH PATTANAIAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NARAYANPATNA /3 /2025 () //
326	D-ABLAPL/4754/2025 ABLAPL/1821/2025	BIJAN KUMAR SETHY @ BIJAY SETHY VS STATE OF ODISHA	PRABHAV BEHERA VS	KARANJIA /44 /2025 () //
327	D-ABLAPL/4756/2025 ABLAPL/1822/2025	SUBHAM PANIGRAHY VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /415 /2024 () //
328	D-ABLAPL/4779/2025 ABLAPL/1823/2025	BRUNDABAN SAHOO VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	JENAPUR /19 /2025 () //
329	D-ABLAPL/4774/2025	JALADHAR BHUJABALA	AJIT KUMAR RAUT	BOLAGARH P.S. /44 /2025

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	ABLAPL/1824/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4776/2025 ABLAPL/1825/2025	PRAFULLA NAYAK @ BUBU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /23 /2025 () //
331	D-ABLAPL/4784/2025 ABLAPL/1826/2025	CHIRANJIT PARIDA VS STATE OF ODISHA	DEVAPUTRA MISHRA VS	CHAULIAGANJA /324 /2024 () //
332	D-ABLAPL/4598/2025 ABLAPL/1827/2025	SWAGAT MOHARANA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	/ /0 () //
333	D-ABLAPL/4697/2025 ABLAPL/1828/2025	RABINDRA KUMAR PAL VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	ERASAMA /548 /2023 () //
334	D-ABLAPL/4788/2025 ABLAPL/1829/2025	RAJENDRA MALLICK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TANGI /152 /2015 () //
335	D-ABLAPL/4794/2025 ABLAPL/1830/2025	RAMAKANTA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /870 /2024 () //
336	D-ABLAPL/4731/2025 ABLAPL/1831/2025	DHIREN KUMAR PATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	BARI RAMACHANDRAPUR /16 /2025 () //
337	D-ABLAPL/4735/2025 ABLAPL/1832/2025	PANCHANANA PATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	AMBADOLA /52 /2021 () //
338	D-ABLAPL/4854/2025 ABLAPL/1833/2025	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NISCHINTAKOILI /112 /2024 () //
339	D-ABLAPL/4858/2025 ABLAPL/1834/2025	GOBINDO PATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /16 /2025 () //
340	D-ABLAPL/4708/2025 ABLAPL/1835/2025	SIDHARTHA SANKAR RAY VS	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /15 /2025 ()

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341	D-ABLAPL/4861/2025 ABLAPL/1836/2025	STATE OF ODISHA BIKASH SWAIN @ KUNA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH /29 /2025 ()
342	D-ABLAPL/3954/2025 ABLAPL/1837/2025	STATE OF ODISHA TILOTTAMA ROUT VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// NIALI /402 /2024 ()
343	D-ABLAPL/4848/2025 ABLAPL/1838/2025	STATE OF ODISHA SANU @ SATYAJIT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// PARJANG /443 /2023 ()
344	D-ABLAPL/4724/2025 ABLAPL/1839/2025	STATE OF ODISHA BHARAT DEHURY@DEHURI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RASGOBINDPUR /38 /2025 ()
345	D-ABLAPL/4557/2025 ABLAPL/1840/2025	STATE OF ODISHA ANMOL @ ANAMOL ROUT VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// PATTAMUNDAI /39 /2025 ()
346	D-ABLAPL/4839/2025 ABLAPL/1841/2025	STATE OF ODISHA ABHAY KUMAR BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	// BINJHARPUR /38 /2025 ()
347	D-ABLAPL/4795/2025 ABLAPL/1842/2025	STATE OF ODISHA KADAMBINI SAMAL VS STATE OF ODISHA	SATYASHREE MOHANTY VS	// KHANDAGIRI P.S. /61 /2025 ()
348	D-ABLAPL/4841/2025 ABLAPL/1843/2025	STATE OF ODISHA SUBRAT DUDUM @ DUBUNG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// KULABIRA /260 /2024 ()
349	D-ABLAPL/4876/2025 ABLAPL/1844/2025	STATE OF ODISHA SUNIL DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// NIMAKHANDI /30 /2025 ()
350	D-ABLAPL/4797/2025 ABLAPL/1845/2025	STATE OF ODISHA ANADI CHARAN BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALLIGUDA /155 /2024 ()
351	D-ABLAPL/4882/2025 ABLAPL/1846/2025	STATE OF ODISHA GYANA RANJAN BALIARSINGH @ CHINTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BALIANTA P.S. /53 /2025 ()

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352	D-ABLAPL/4798/2025 ABLAPL/1847/2025	KISHORE KALTA @ KISHAR KALATA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /218 /2024 () //
353	D-ABLAPL/4799/2025 ABLAPL/1848/2025	BULU BISWAL VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /328 /2024 () //
354	D-ABLAPL/4808/2025 ABLAPL/1849/2025	LOCHAN NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000793/2020
355	D-ABLAPL/4801/2025 ABLAPL/1850/2025	GOPABANDHU @ GAPABANDHU KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /342 /2024 () //
356	D-ABLAPL/4429/2025 ABLAPL/1851/2025	PANCHANAN SAHU VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TITILAGARH /207 /2013 () //
357	D-ABLAPL/4819/2025 ABLAPL/1852/2025	JHANKAR PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /55 /2025 () //
358	D-ABLAPL/4721/2025 ABLAPL/1853/2025	BASANTA KUMAR BAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MADHUPATNA /234 /2022 () //
359	D-ABLAPL/4845/2025 ABLAPL/1854/2025	MANOJ DEHURY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /205 /2024 () //
360	D-ABLAPL/4606/2025 ABLAPL/1855/2025	KUNA MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /31 /2025 () //
361	D-ABLAPL/4817/2025 ABLAPL/1856/2025	MUKESH KUMAR DORA @ MUKESH DORA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	BHATILI /22 /2025 () //
362	D-ABLAPL/4016/2025 ABLAPL/1857/2025	HRUDANANDA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /484 /2024 () //
363	D-ABLAPL/4611/2025	PRAKASH CHANDRA BEHERA @ PRAKASH KUMAR BEHERA	JYOTIRMAYA SAHOO	NIRAKARPUR /30 /2025

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	ABLAPL/1858/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4884/2025 ABLAPL/1859/2025	BHOLA SANKAR BARADA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	HINJILI /990 /2024 () //
365	D-ABLAPL/4899/2025 ABLAPL/1860/2025	SUSIL KUMAR SAMAL @ SUNIL SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /61 /2025 () //
366	D-ABLAPL/3585/2025 ABLAPL/1861/2025	ANIL KUMAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /140 /2015 () //
367	D-ABLAPL/4906/2025 ABLAPL/1862/2025	SURESH CHANDRA RAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S. BUXIBAZAR /2 /2025 () //
368	D-ABLAPL/4773/2025 ABLAPL/1863/2025	NARASINGHA MESWA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	LOISINGHA(BOLANGIR) /24 /2025 () //